## I. ANNUAL ACCOUNTS (1960-61) THE AIR INDIA, AND THE AUDIT REPOR<sup>1</sup>THEREON

Papers laid

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#### II. ANNUAL ACCOUNTS (1961-62) THE AIR INDIA AND THE AUDIT REPORT THEREON

SHRI S. D. MISRA: Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (4) of the section 15 of the Air Corporations Act, 1953: —

- (i) Annual Accounts of the Air India for the year 1960-61 and the Audit Report thereon. [Placed in Library. See No. LT-691/63.]
- (ii) Annual Accounts of the Air India for the year 1961-62 and the Audit Report thereon. [Placed in Library. See No. LT-754/63.]

## I. ANNUAL REPORT AND STATEMENT OF ACCOUNTS (1961-62) OF THE AIR INDIA II. ANNUAL REPORT AND STATEMENT OF ACCOUNTS (1961-62) OF THE INDIAN AIRLINES CORPORATION

SHRI S. D. MISRA: Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (2) of section 37 of the Air Coipora-tions Act, 1953: —

- (i) Ninth Annual Report and Statement of Accounts of the Air India for the year ended March 31, 1962. [Placed in Library. See No. LT-752/ 63.]
- (ii) Ninth Annual Report and Statement of Accounts of the Indian Airlines Corporation for the year ended March 31, 1962. [Placed in Library. See No. LT-753/63.]

# THE INDIAN NAVAL RESERVE AND THE INDIAN NAVAL VOLUNTEER RESERVE (AMENDMENT) REGULATIONS, 1962

SHRI D. R. CHAVAN; Sir, I beg to lay on the Table, under section 185

of the Navy Act, 1957, a copy of the Ministry of Defence Notification S.R.O. No. 329, dated the 13th December, 1962, publishing the Indian Naval Reserve and the Indian Naval Volunteer Reserve (Amendment) Regulations, 1962. [Placed in Library. See No. LT-732/63.]

### I.NOTIFICATION UNDERTHE EMPLOYEES' PROVIDENT FUNDS (AMEND MENT) ACT, 1962

### II. NOTIFICATION UNDER THE EMPLOYEES' PROVIDENT FUNDS ACT, 1952

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): Sir, I beg to lay on the Table: —

- (a) A copy of the Ministry of Labour Employment and No. 3792, Notification S. 0 dated the 13th December. 1962, issued under sub-section (2) of section 1 of the Em ployees' Provident Funds (Amendment) Act, 1962.
- (b) A copy of the Ministry of Employment Labc and 1 N"tit .'.a -.'on S. O. No. 3793, 13th dated the December. 1962, issued under sub-sec tion (1) of section 6 of the Employees' Provident Funds Act, 1952.

[Placed in Library. See No. LT-756/63 for (a) and (b).]

## THE EMPLOYEES' PROVIDENT FUNDS (SIXTEENTH AMENDMENT) SCHEME, 1962

SHRI C. R. PATTABHI RAMAN: Sir, I also beg to lay on the Table a copy of the Ministry of Labour and Employment Notification G.S.R. No 1807, dated the 20th December, 1962, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952, publishing the Employees' Pro vident Funds (Sixteenth Amendment) Scheme, 1962. [Placed io T 'brary. Set No. LT-755/63.J ^J